

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2844  
ANSWERED ON:30.03.2012  
ALLOCATION OF NATURAL RESOURCES  
Rao Shri Nama Nageswara

**Will the Minister of FINANCE be pleased to state:**

(a) Whether the Ministry of Finance has any plans to scrap First- Come, First-Served (FCFS) policy for allocation of all natural resources; and

(b) if so, the details thereof?

**Answer**

MINISTER OF STATE FOR FINANCE (SHRI NAMO NARAIN MEENA)

(a) & (b): A statement is placed on the table of the House.

Statement placed on the Table of Lok Sabha in reply to parts (a) and (b) of the Lok Sabha Unstarred Question No. 2844 regarding 'allocation of Natural Resources' raised by Shri Nama Nagaswara Rao for reply on March 30, 2012. In, January 21, 2011, a Group of Ministers (GOM) on 'Measures that can be taken by the Government to tackle corruption' decided inter-alia to deliberate on issues of enhancing transparency, effectiveness and sustainability in utilization of natural resources, consistent with the needs of the country to achieve accelerated economic development.

2. On the directions of GOM, a Committee on Allocation of Natural Resources (CANR) under the Chairmanship of Shri Ashok Chawla, formerly Finance Secretary, was constituted by the Cabinet Secretariat vide order no. 483/1/1/2011-Cab dated January 31, 2011.

3. The CANR in its Report submitted on 31st May 2011, gave 81 recommendations covering eight<sup>3</sup> natural resources. The report of CANR was examined by the Committee of Secretaries (COS) in its meetings held on 14th July, 2011, 9th August, 2011 and 29th September, 2011.

4. GOM has considered the recommendations of COS in its last two meetings held on 30.09.2011 and 22.02.2012. GOM has so far decided to recommend acceptance of 69 recommendations of CANR. Some of the recommendations of CANR wherein market related mechanism for allocation of natural resources are suggested have been accepted by GOM for recommendation.